NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 137/397-398/NCLT/AHM/2016 (New) CP No. 72/397-398/CLB/MB/2016 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.05.2017

Name of the Company:

Ruchir Radha Mohan Mittal

V/s.

Raghav Madhav Filaments Pvt. Ltd. & Ors

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

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DESIGNATION R

REPRESENTATION

SIGNATURE

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ORDER

None present for both sides.

Both sides filed written arguments.

Orders reserved.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 31st day of May, 2017.

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